

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.04.2018.

PRESENT: 1. HON'BLE SHRI RAJESWARA RAO VITTANALLA, MEMBER (JUDICIAL)  
2. HON'BLE DR. ASHOK KUMAR MISHRA, MEMBER (TECHNICAL)

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 248/15, TP 33/17	For Filing vakalath	433 (e) & (f)	Outsourcing Xperts	C K Nanda Kumar	Nitesh Estates Ltd.	Holla & Holla Associates

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

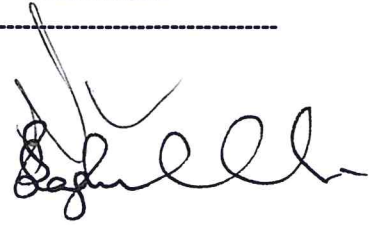
SIGNATURE

1. NAMAN JHABAKH - K  
+919962100188

RESPONDENT

2. Raghuram  
Cadambi


Petitioner



Heard Shri Raghuram Cadambi, learned counsel for the petitioner and Shri Naman of M/s. Holla & Holla Associates for the respondents. The learned counsel for Respondents submits that he wanted to file additional affidavit with regard to the cases pending with the MSME.

He is permitted to file the affidavit well before the next date of hearing duly served on the other side.

Post the case on 28.05.2018. We make it clear that no further adjournment shall be granted on that date.



MEMBER (T)



MEMBER (J)